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C
O.A.783/2010

ORDER DATED 21st OF OCTOBER, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

&

HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

.....
Heard Sri D.K. Mohanty, Ld. Counsel for the applicant and Sri U.B. Mohapatra, Ld. SSC for the Respondents.

2. Sri Mohanty, Ld. Counsel for the applicant submitted that after completion of five years of deputation period from the Office of Respondents No.3 & 4 the applicant has already joined in the Office of Respondents No.5 & 6. So question of absorption in the Office of Respondents No.3 & 4 does not arise.

3. In view of the above, there remains nothing further to be adjudicated in this O.A. Accordingly, this O.A. is disposed of being infructuous.


MEMBER JUDL.


C.R. MOHAPATRA
MEMBER ADMN.

K.B